

DIVISION BENCH  
COURT - I

S-6

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/113(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	INDIAN BANK VS KAILASH SHARMA PERSONAL GUARANTOR OF M/.S S.G.STRIPS
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. Santosh Kr. Ray, Adv. ] For the Financial Creditor  
Ms. Rituparna Sanyal, Adv. ]  
Ms. Zeba Khan, Adv. ]  
Ms. Muskan Saha, Adv. ]  
  
Mrs. Noelle Banerjee, Adv. ] For the Personal Guarantor  
Mr. Dipak Dey, Adv. ]  
Mr. Aniket Ojha, Adv. ]

**ORDER**

1. Ld. Counsel for the parties present.
2. Post this matter on **13/05/2024**.

**Court Officer**